

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP No. 509/(MAH)/2017
CA No.

CORAM:


Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Ashmita Multitrade Pvt. Ltd.
V/s
Mindtree Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	K.R. Shah	for Operational creditor	

ORDER

1. Learned Representative of the Operational Creditor Advocate Mr. K.R. Shah appeared and requested for adjournment. Granted.
2. Adjourned to **20.04.2017**.

Date: 19-04- 2017.

Sd/- 
M.K. SHRAWAT
MEMBER (JUDICIAL)